

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
STARRED QUESTION NO.137  
TO BE ANSWERED ON 31<sup>st</sup> JULY, 2024

**ALLOCATION OF BHARAT RICE**

\*137 SHRI RAJESH RANJAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the terms and conditions on which Bharat Rice has been allocated to the National Agricultural Cooperative Marketing Federation Limited (NAFED), Kendriya Bhandar and National Cooperative Consumers Federation (NCCF);
- (b) the quantum of Bharat Rice allocated to each one of them; and
- (c) the details of complaints received by the Government, against NAFED, Kendriya Bhandar and NCCF concerning Bharat Rice together with action taken on each complaint?

**A N S W E R**  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND  
MINISTRY OF NEW AND RENEWABLE ENERGY  
(SHRI PRALHAD JOSHI)

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(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO. 137 DUE FOR ANSWER ON 31.07.2024 IN THE LOK SABHA.

**(a) :** Sale of Bharat Rice is being carried out through three central cooperative organizations viz. National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED), Kendriya Bhandar and National Cooperative Consumers' Federation of India Limited (NCCF) with a view to provide rice to general consumers at subsidized rates under Open Market Sale Scheme (Domestic) (OMSS(D)) policy. Allocations to the three organizations are made for sale of Bharat Rice subject to following conditions: -

(i) MRP for sale of Bharat Rice will not exceed Rs.29/- per Kg for stocks lifted from Food Corporation of India by three organizations till 30.06.2024 and Rs.34/- Kg for stocks lifted subsequently.

(ii) Rice will be sold in 5 Kg and 10 Kg bags.

(iii) Branding of rice will be done indicating "Bharat Chawal" in Devanagari Script and "Bharat Rice" in English on either side of the bag along with relevant vernacular translation, as needed.

(iv) Issue price of rice to the three organizations by FCI will be Rs.18.59/- per Kg for the stocks lifted from FCI by three organizations till 30.06.2024 and Rs.22/- Kg for stocks lifted subsequently.

(v) Allocation/sale of rice to the three organizations will be allowed in procuring regions as well as consuming regions during procurement period of paddy.

(vi) Organizations will make payment for rice supplied by FCI within 10 days from the date of lifting of rice.

(vii) Sale of Bharat Rice through private millers for stocks lifted after 30.06.2024 is not permitted.

**(b):** Quantity of Bharat Rice allocated to the three organizations till date:

NAFED – 5,00,500 MT

Kendriya Bhandar- 6,99,500 MT

NCCF – 5,50,000 MT

**(c):** A letter dated 29.02.2024 alleging diversion of rice allocated for Bharat Rice into open market was received. Matter was examined based on comments from three organizations and Investigation Report of FCI and the allegations could not be substantiated.

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